

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 331 of 2002
M.A. 332 of 2002
(O.A. 455/1997)

Date of order : 19.7.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman

Hon'ble Mr. S. Biswas, Administrative Member

PRADIP KR. GHOSH & ORS.

VS.

UNION OF INDIA & ORS.

For the applicants : Mr. A. Chakraborty, counsel

For the respondents : Mr. P.K. Arora, counsel

O R D E R

The M.A. No. 331/2002 has been filed for restoration of the O.A. The M.A. 332/2002 has been filed for censure of delay in filing the application for restoration.

2. Having heard and considered the facts stated in the applications, supported by affidavit, both the M.A.s are allowed. The O.A. is directed to be restored to its original number. Let it be listed on 11.11.2002 for hearing.


MEMBER(A)

S.M.


VICE-CHAIRMAN